GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2531 TO BE ANSWERED ON 27.12.2018

AGREEMENTS FOR DEVELOPMENT POLICY LOAN

†2531. SHRI RAMDAS C. TADAS:

SHRI SUMEDHANAND SARSWATI: SHRI NARANBHAI KACHHADIYA: SHRI BIDYUT BARAN MAHATO: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government, the Government of Rajasthan and the World Bank have signed an agreement of 250 million dollar Development Policy Loan (DPL) for improving the performance of power distribution sector under the 24x7 power for all programmes in the State of Rajasthan;
- (b) if so, the details thereof along with the original draft of the said agreement;
- (c) whether the Union Government, World Bank and other States have also signed any agreements under 24x7 power for all programmes; and
- (d) if so, the details thereof, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

- (a) & (b): A loan agreement to execute the project titled "Second Programmatic Electricity Distribution Development Policy Loan for Rajasthan" has been signed on 28.8.2018 for an amount of USD 250 million between the Government of India and the International Bank for Reconstruction and Development (IBRD) of the World Bank. The project came into effect on 1.10.2018 with closing date of 30.9.2019. Copies of the Agreements are available at
- (i)<u>http://documents.worldbank.org/curated/en/956441536850414389/pdf/ITKWB532</u> 331-201808131051.pdf and
- (ii)<u>http://documents.worldbank.org/curated/en/285381536850181367/pdf/ITKWB532</u> 331-201808131047.pdf
- (c) & (d): The states of Andhra Pradesh and Jharkhand have also entered into similar loan agreements titled "Andhra Pradesh 24x7 Power for All" for an amount of USD 240 million and "Jharkhand Power System Improvement Project" for an amount of USD 310 million on 22.6.2017 and 20.11.2018 respectively.
